

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:695
ANSWERED ON:10.12.2013
NATIONAL INTEGRATION COUNCIL
Owaisi Shri Asaduddin;Ramasubbu Shri S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the criteria adopted by the Government for inclusion/removal of members and special invitees in the National Integration Council (NIC);
- (b) the total members of NIC at present;
- (c) whether recently a meeting of NIC was called in the wake of communal violence and riots in Muzaffarnagar and crime against women;
- (d) if so, the number of members who attended the meeting; and
- (e) the main issues discussed in the meeting and the consensus arrived at?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a): The National Integration Council was reconstituted before the 16th Meeting of the Council held on 23.09.2013, so as to give proper representation to the representatives of all categories. The final list was duly approved by the Chairman of the NIC.
- (b): The total members of the present NIC is 144.
- (c): The 16th meeting of the NIC was called to discuss the issues of communal harmony, confidence building measures to tackle communal disturbances, safety and security of women and measures to tackle crimes/atrocities against SCs/STs and proper implementation of development schemes for them, laws relating to SCs/STs, associating all sections of society in removing inter-caste tension.
- (d): A total of 76 NIC members were noted to have attended the meeting.
- (e): The NIC discussed the issues of communal harmony, confidence building measures to tackle communal disturbances, safety and security of women and measures to tackle crimes/atrocities against SCs/STs and proper implementation of development schemes for them. A Resolution was passed in the meeting to condemn violence, take all measures to strengthen harmonious relationship between all communities, to resolve differences and disputes among the people within the framework of law, to condemn atrocities on Schedules Castes and Scheduled Tribes, to condemn sexual abuse and to ensure that all women enjoy the fruits of freedom to pursue their social and economic development with equal opportunities, and to safeguard their right of movement in the public space at any time of the day or night.